

# ACT No. VIII OF 1941.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 31st  
March, 1941.)

An Act to extend the date up to which certain duties characterised as protective in the First Schedule to the Indian Tariff Act, 1934, shall have effect.

WHEREAS it is expedient to extend the date up to which certain duties characterised as protective in the First Schedule to the Indian Tariff Act, 1934, shall have effect;

XXXII of  
1934.

It is hereby enacted as follows :—

1. This Act may be called the Protective Duties Short title. Continuation Act, 1941.

XXXII of  
1934.

2. In the First Schedule to the Indian Tariff Act, 1934, in Item No. 17, and in Item No. 61 (5), and in Items Nos. 63 (2), 63 (3), 63 (6), 63 (9), 63 (10), 63 (12), 63 (15), 63 (17), 63 (19), 63 (20), 63 (21), 63 (25) and 63 (27), and in Item No. 74, for the entry or entries in the seventh column "March 31st, 1941" the entry or entries "March 31st, 1942" shall be substituted.

Amendment  
of the First  
Schedule, Act  
XXXII of  
1934.

XIII of 1932.

3. In section 3 of the Sugar Industry (Protection) Act, 1932, for the figure "1941" the figure "1942" shall be substituted.

Amendment of  
section 3, Act  
XIII of 1932.

Price Anna 1 or 1½d.

GIPD—L47LD—3-6-41—5,000.

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